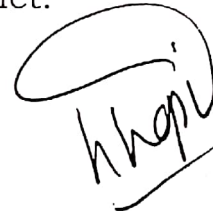


Read: This office Notification No.UHC./01/2019, dated 08.04.2019.

:: NOTICE ::

In view of the General Election to Lok-Sabha, 23rd April, 2019 is declared to be a Closed Day/Holiday by this office vide notification read above. Consequently, it is decided to postpone the matters, which are adjourned to 23rd April, 2019, to the next day i.e. 24th April, 2019.

Therefore, this is to bring to the notice of all the concerned that matters which are adjourned to 23rd April, 2019 shall be postponed to 24th April, 2019 (in addition to the matters already adjourned to 24th April, 2019) in all the Courts of District & Sessions Court, Rajkot and the Courts subordinate to it in Rajkot Judicial District.



(Ms. GITA GOPI)
PRINCIPAL DISTRICT JUDGE,
RAJKOT.

Copy Forwarded to:

- All the Courts of Rajkot District.
 - Presidents of All the Bar Associations of Rajkot District.
 - The Commissioner of Police, Rajkot
 - The Superintendent of Police, Rajkot Rural.
 - DLSA, Rajkot.
 - All the Branches of this office.
 - The DGP / AGP & APP, Rajkot District.
- ❖ Copy to be affixed on the notice board of all the Courts.
- ❖ Copy to be uploaded on the **eCourts Website - Rajkot District Page.**